## NATIONAL COMPANY LAW TRIBUNAL CHENNAI BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/12/2016 AT 10.30 AM

> PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

**PETITION NUMBER** 

: CA/ 1/2016

NAME OF THE PETITIONER(S)

: Purushothaman Mooliyil Payyan

UNDER SECTION

: 441

S.No. Name (in Capital)

Represented by

Signature

R. KANNAN for. PURUSHOTH AMAN RKANNAN

## ORDER

Counsel for the applicant present. He has submitted that he has already made a suitable representation before the Government for consideration of the issue relating to hardships of the company. The Administrative Ministry is seized of the matter. Therefore, he prays time. At request time is enlarged. Put up on 15.02.2017 at 10.30 A.M.

(Ch Mohd Sharief Taria)

Member (Judicial)

(K.Anantha Padmanabha Swamy)

Member (Judicial)